NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T.M. Vijay Prasad

Petitiones

Pcs

HARISH CHOWDHARY.

KERP.

FOR. T.M.NAPU SUB

ORDER

Counsels for both the parties are present and submitted that the parties are exploring the possibilities of settlement and prayed for time. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk